

Table 1 (Disposal of Cases) for the month

Name of Commercial Court	Case Sl. No.	Case no.	Date of institution	Date of disposal	Number of adjournments granted	Whether case management hearing done or not (yes/no)	Number of days between the date of institution and disposal	Number of days between the final hearing and judgement
	1	Money Suit/1/2021	22-01-2021	09-02-2022	3 (For Covid-19 pandemic Situation)	yes	383	07 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	2	Money Suit/10/2021	02-03-2021	10-02-2022	3 (For Covid-19 pandemic Situation)	Yes	345	27 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	3	Arbit. Case/1/2022	13-01-2022	10-02-2022	0	No	28	07 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	4	Arbit. Case/12/2021	03-08-2021	14-02-2022	3 (For Covid-19 pandemic Situation)	yes	195	06 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	5	Title Suit/14/2019	31-07-2019	19-02-2022	4 (For Covid-19 pandemic Situation)	Yes	934	58 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)

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6	Arbit. Case/10/2021	22-07-2021	19-02-2022	3 (For Covid-19 pandamic Situation)	Yes	212	08 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
7	Arbit. Case/11/2021	30-07-2021	22-02-2022	3 (For Covid-19 pandamic Situation)	yes	207	22 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
8	Title Suit/3/2020	09-01-2020	23-02-2022	4 (For Covid-19 pandamic Situation)	yes	776	60 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
9	Title Suit/1/2022	22-02-2022	23-02-2022	0	No	1	01 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
10	Arbit. Case/12/2020	06-02-2020	24-02-2022	4 (For Covid-19 pandamic Situation)	Yes	749	28 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
11	Arbit. Case/14/2020	12-02-2020	24-02-2022	4 (For Covid-19 pandamic Situation)	Yes	743	28 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)

	12	Arbit. Case/25/2021	24-11-2021	24-02-2022	2 (For Covid-19 pandamic Situation)	Yes	92	07 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
	13	Arbit. Case/8/2022	24-02-2022	28-02-2022	0	No	4	22 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
Commercial Court at Asansol	14	Money Suit/16/2021	09-04-2021	16-02-2022	3	NO	313 days	-
Commercial Court at Rajarhat	15	Misc Case 5/2021	13-01-2021	10-02-2022	2	No	393 Days	25 Days
Commercial Court at Siliguri	16	No Data provided Till Now						